

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Contempt Case (AT) No. 06 of 2019
IN
Company Appeal (AT) No. 64 of 2019**

IN THE MATTER OF:

Bijay Kumar Jaiswal & Ors.

...Appellants

Vs.

Shree Valley Realtors Pvt. Ltd. & Ors.

...Respondents

Present: For Appellants: - None.

For Respondents: - Mr. Soumya Dutta, Advocate.

O R D E R

08.07.2019— Nobody appears on behalf of the Appellants.

Learned counsel appearing on behalf of the Respondents submits that Company Appeal (AT) No. 64 of 2019 has been dismissed on merit. To give another opportunity to the counsel for the Applicant, we adjourn the matter.

Post the case 'for orders' on 19th August, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

Ar/g